



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,6th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WA/3/2023 B/O	JYOTI MOHAN NATH AND 4 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR. SAILENDRA DEKA MR T CHAKRABORTY MR. D CHOUDHURY MS. J BORO MR J DAS	SC, G U
	WITH I.A.(Civil)/53/2023 in WA/3/2023	JYOTI MOHAN NATH AND 4 ORS. Versus THE GAUHATI UNIVERSITY AND 2 ORS.	MR T CHAKRABORTY MR. D CHOUDHURY MS. J BORO MR J DAS MR J DAS	SC, G U

LEAVE NOTE OF ADVOCATES FOR 06/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MS D D ROY	22-12-2022	To	06-01-2023
9)	MR. N ANAND	02-01-2023	To	06-01-2023
10)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
11)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
12)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
13)	MR. P PATHAK	03-01-2023	To	27-01-2023
14)	MR. R BORUAH	05-01-2023	To	11-01-2023
15)	MR. P DEKA	04-01-2023	To	06-01-2023
16)	MR. P C DEY	17-01-2023	To	18-01-2023

17)	MR. S SHARMA	09-01-2023	To	10-01-2023
18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/6653/2014 FIXED	SUKHAMAY DEY Versus THE STATE OF ASSAM AND 8 ORS	MR.A J SARMA MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG MR.K BUI	MR.C BARUAH MR S S DEY (SC, GHC) GA, ASSAM SC, AG MR.U K NAIR MR.B GOGOI MR. R K TALUKDAR (R-7) SC, PENSION SC, FINANCE (SC, GHC)

LEAVE NOTE OF ADVOCATES FOR 06/01/2023

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
124 WP(C)/7922/2022 FIXED	ABDUL JALIL MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
125 WP(C)/8331/2022 FIXED	AMINA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M I HUSSAIN MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH 126 WP(C)/6819/2021	MARJINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU SC UCO BANK GA, ASSAM SC, AG MR. M ALI (R-9) MR. R ISLAM (R-9) SC, FINANCE DEPTT.
WITH I.A.(Civil)/1664/2022 in WP(C)/6819/2021	MARJINA KHATUN Versus AMINA KHATUN AND 8 ORS.	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. M ALI
127 WP(C)/55/2023 FIXED	MD TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, APSC
128 WP(C)/124/2023 CAVT. NO.15312/022, B/O	SHOHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM MR. D A KAIYUM FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 06/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 6

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING
CAUSELIST DATED 02-01-2023 TO
03-03-2023(RELATING TO SPECIAL
DIVISION BENCH),ALONG WITH THE
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO
REMAIN PRESENT WHILE TAKING MATTERS
OF THE HEARING CAUSELIST**

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE S.SHYAM AND HONOURABLE MRS.
JUSTICE M.NANDI, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
4	WP(C)/6858/2022 PART-HEARD, FIXED	ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. D K BAGCHI

LEAVE NOTE OF ADVOCATES FOR 06/01/2023

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2)	MR B D DAS	12-12-2022	To	06-01-2023
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18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
57	WP(C)/71/2023 B/O	AMRUL HAQUE MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. M SARMA MS. P ADHIKARI	GA, ASSAM SC, FOREST
58	WP(C)/73/2023 B/O	DIPTI CHINTEY PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SOCIAL WELFARE
59	WP(C)/74/2023 B/O	BIPUL BARMAN AND 5 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MD H R AHMED MR S ISLAM	DY.S.G.I.
60	WP(C)/90/2023 B/O	SANJAY KR. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR B SINHA D TALUKDAR	SC, CO OP GA, ASSAM
61	WP(C)/103/2023 B/O	PANKAJ KUMAR MANDAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAJIN MISS. M BORAH	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 06/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
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18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-65), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/7994/2022 FIXED	TTC-AKELIK-AGOG JV Versus THE UNION OF INDIA AND 3 ORS.	MR. P BORA MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA MS K BHATTACHARYYA	MR. S S ROY DY.S.G.I.
59	WP(C)/8195/2022 FIXED	KALPANA CHAMUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY MS N GUPTA MS K BORAH	GA, ASSAM
60	WP(C)/8413/2022 FIXED	DEBO BORKOTOKY Versus THE STATE OF ASSAM AND 6 ORS.	MR. R B PHOOKAN R SARMAH MS M KAKOTY	GA, ASSAM SC, REVENUE
61	WP(C)/21/2023 FIXED	JINNAT ARA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM DY.S.G.I.
62	WP(C)/78/2023 B/O	BIDYA RABHA Versus THE UNION OF INDIA AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	DY.S.G.I. SC, FOREST
63	WP(C)/92/2023 B/O	THE STATE OF ASSAM AND ANR. Versus DILIP KUMAR THAPA AND 6 ORS.	MR. R BORPUJARI	DY.S.G.I. SC, IIT
64	WP(C)/93/2023 B/O	RAKIB HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	ALHAJJ I UDDIN MRS. R MOMTAZ MR. A H M R CHOUDHURY MR R HOQUE	DY.S.G.I.
65	WP(C)/94/2023 B/O	NARAYAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH MR RITURAJ TIWARI	GA, ASSAM SC, EXCISE DEPTT.
66	WP(C)/96/2023 B/O	TECHNIP ENERGIES INDIA LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR D DAS MR K TALUKDAR MS S SHARMA	DY.S.G.I. SC, NRL
67	WP(C)/109/2023 B/O	JUGAL PATAR Versus THE STATE OF ASSAM AND 6 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE

68	WP(C)/115/2023 B/O	PARTHA PRATIM TIWARI AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR R SHARMA	SC, FINANCE AND TAXATION
69	WP(C)/118/2023 B/O	JLD CONSTRUCTION PRIVATE LTD Versus THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	DY.S.G.I.
ADMISSION				
70	WP(C)/5883/2018 WITH WP(C)/606/2017(D/O) FIXED	PORAN KUMAR DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R DE MS. D DEVI MRS. M RAJKUMARI	MR. Y DOLOI SC, IWT
71	WP(C)/6396/2018 FIXED	DIBYA RAJKHOWA Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BORA MR. B CHUTIA	GA, ASSAM MR. S DUTTA, SC, P & RD
72	WP(C)/7647/2022 FIXED	PRABIR PAUL Versus THE GOVT. OF ASSAM AND 3 ORS	MR S CHAUHAN MR. A R SHOME MR A J GHOSH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA) AND SPECIAL LIST(SAO AND FAO)), ALONG WITH THE FOLLOWING MATTERS

ITEM NO. 25 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
41	CRP(IO)/13/2023 B/O	LALIT DAS ALIAS LALIT CHANDRA DAS Versus DIPUL DAS	MR. R SARMA MS. S D SAIKIA	
ORDERS				
42	I.A.(Civil)/2268/2018 FIXED in MFA/86/2018 WITH MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY SC, NF RLY

LEAVE NOTE OF ADVOCATES FOR 06/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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8)	MS D D ROY	22-12-2022	To	06-01-2023
9)	MR. N ANAND	02-01-2023	To	06-01-2023
10)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
11)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
12)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
13)	MR. P PATHAK	03-01-2023	To	27-01-2023

14)	MR. R BORUAH	05-01-2023	To	11-01-2023
15)	MR. P DEKA	04-01-2023	To	06-01-2023
16)	MR. P C DEY	17-01-2023	To	18-01-2023
17)	MR. S SHARMA	09-01-2023	To	10-01-2023
18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Friday,6th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
68	WP(C)/7314/2015 FIXED	DIBRUGARH DISTRICT MOTOR TRANSPORT OWNER'S ASSOCIATION Versus THE STATE OF ASSAM AND 5 ORS	MR.C BARUAH MR.D BARUAH MR.T BARUAH	GA, ASSAM SC, TRANSPORT
ORDERS				
69	WP(C)/5528/2012 FIXED	M/S TANTIA CONSTRUCTIONS LTD. and ANR. Versus GUWAHATI METRO POLITAN DEVELOPMENT AUTHORITY and 3 ORS	MR.S CHAMARIA MR.M PHUKAN MS. N UPADHYAY MR. A I Ali MR.S CHANDA	MS.M HAZARIKA GA, ASSAM SC, G M D A
70	WP(C)/4951/2014 FIXED	MD. ATIQRUR RAHMAN Versus BAJAJ FINANCE LTD. and ANR.	MR.R HUSSAIN MR.H DAS MR.S K TALUKDAR MR.M ALI	
71	WP(C)/233/2015 FIXED	DIGAMBAR BARMAN Versus THE STATE BANK OF INDIA and 4 ORS	MS.M BORAH MR.B B BORAH MS.A GOGOI	GA, ASSAM MR.K K DEYR-1TO3 MRV K BAROOAH(R-1TO3)
72	I.A.(Civil)/4009/2019 WP(C) 421/2015(D/O), FIXED in WP(C)/421/2015 WITH I.A.(Civil)/4010/2019	PREMA DHAR NEOG AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A SAHAD	GA, ASSAM MR. M U MAHMUD SC, ASEC
73	Cont.Cas(C)/315/2021 FIXED	AMILA BIBI @ OMINA BIBI Versus M S MANIVANNAN, IAS AND ANR	MD. I H KHAN MR K ISLAM	MR. D SAIKIA (R1) MS. B S GOYAL (R-2) MR. J HANDIQUE (R1) MR. R BORPUJARI (R1) MR. A J HAZARIKA (R-2) MS. N BORDOLOI (R1) MS. N RAJMEDHI (R-2) MS. P N SUMI (R-2)
74	Cont.Cas(C)/227/2022 FIXED	HIGHBROW Versus KASTURI BHARALI	MR. S K DAS MR R KARIM MR D BARMAN	MR S P DAS

75 I.A.(Civil)/43/2023
B/O
in WP(C)/8269/2022

BISWAJIT BORUAH,
Versus
ASSAM POWER DISTRIBUTION COMPANY
LIMITED AND 8 ORS

MR. C BORUAH
MR. R BORO
MR A BORUAH

SC, APDCL

WITH
WP(C)/8269/2022

BISWAJIT BORUAH
Versus
ASSAM POWER DISTRIBUTION COMPANY
LIMITED AND 8 ORS

MR. C BORUAH
MR. R BORO
MR A BORUAH

SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 06/01/2023

-

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
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8)	MS D D ROY	22-12-2022	To	06-01-2023
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11)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
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16)	MR. P C DEY	17-01-2023	To	18-01-2023
17)	MR. S SHARMA	09-01-2023	To	10-01-2023
18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,6th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2022 TO 03-03-2023 (RELATING TO CRIMINAL BENCH(CRL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

68	AB/6/2023 FIXED	LAKHINDHAR DAIMARI AND 3 ORS Versus THE STATE OF ASSAM	MR. M BISWAS MR M BASUMATARI MS M DAS	PP, ASSAM
69	AB/9/2023 FIXED	BUBUL OJHA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. F A HASSAN	PP, ASSAM
70	AB/44/2023 B/O	PRONUJ KUMAR PEGU Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM

BAIL HEARING (BA)

71	Bail Appln./2957/2022 WITH LCR AND CASE DIARY, FIXED	MD. SULTAN ALI Versus THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM
72	Bail Appln./3139/2022 WITH LCR AND CASE DIARY, FIXED	MINAKSHI BORA Versus THE STATE OF ASSAM	MD. S M RAHMAN	PP, ASSAM

BAIL HEARING

73	AB/3683/2022 (CONNECTED WITH ITEM NO. 49 IN THE DAILY CAUSE LIST), FIXED	MANINDRA DAS AND 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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6)	MR. B BARMAN	02-01-2023	To	06-01-2023

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16)	MR. P C DEY	17-01-2023	To	18-01-2023
17)	MR. S SHARMA	09-01-2023	To	10-01-2023
18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,6th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.APP.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
74	Bail Appln./2461/2022 AT 10:30 AM	RATAN DAS @ RATAN DUTTA Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS MS S KAKATI	PP, ASSAM
<u>MOTION</u>				
75	Crl.Pet./5/2023 (CONNECTED WITH ITEM NO. 47 IN THE DAILY CAUSE LIST), FIXED	FARHAD ALI @ FARHAD ALI AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
76	Bail Appln./3/2023 FIXED	SHAHIDUL ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. K D SARMA M M ZAMAN MR A BASUMATARY	PP, ASSAM
77	Bail Appln./18/2023 FIXED	MD. MINARUL SHEIKH Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR S HOQUE MS R P AHMED MR. B HUSSAIN	PP, ASSAM
78	WITH Bail Appln./20/2023	ROBIUL HUSSAIN AND 3 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR S HOQUE MS R P AHMED MR. B HUSSAIN	PP, ASSAM
79	WITH Bail Appln./21/2023	KHALILUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MR S HOQUE MS R P AHMED MR. B HUSSAIN	PP, ASSAM

80 **WITH** Bail Appln./22/2023 BAZLUL KARIM **Versus** MR S BORTHAKUR PP, ASSAM
THE STATE OF ASSAM MR. S U AHMED
MR S HOQUE
MR. B HUSSAIN

81 **WITH** Bail Appln./23/2023 ABU SHAMA AHMED **Versus** MR S BORTHAKUR PP, ASSAM
THE STATE OF ASSAM MR. S U AHMED
MR S HOQUE
MS R P AHMED
MR. B HUSSAIN

BAIL HEARING

82 AB/3405/2022 RAHIM UDDIN CHOUDHURY **Versus** MR. S ROY PP, ASSAM
FIXED THE STATE OF ASSAM MR. M H LASKAR
M. HOSSAIN

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LEAVE NOTE OF ADVOCATES FOR 06/01/2023

-

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
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9)	MR. N ANAND	02-01-2023	To	06-01-2023
10)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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16)	MR. P C DEY	17-01-2023	To	18-01-2023
17)	MR. S SHARMA	09-01-2023	To	10-01-2023
18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,6th January 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS

IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WP(C)/130/2016 FIXED	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. A SARMA MR. U K NAIR MR. K KALITA MR. A CHETRY	SC, FINANCE and TAXATION MR. I C DEKA MS. M BURAGOHAIN
	WITH I.A.(Civil)/1149/2017 in WP(C)/130/2016	SADIQ RAHMAN and 12 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR.A SARMA MR.U K NAIR MR.K KALITA MR.A CHETRY	SC, FINANCE & TAXATION MR.Y DOLOI MRS. M RAJKUMARI (R4-10) MRS. M BURHAGOHAIN (R4-10)
	WITH I.A.(Civil)/450/2021 in WP(C)/130/2016	TARINI SAIKIA AND 6 ORS. Versus SADIQ RAHMAN AND 15 ORS.	MR. I C DEKA	MR. U K NAIR MR. A CHETRY
ORDERS				
50	I.A.(Civil)/3842/2022 AS FIRST ITEM, FIXED, WITH MACApp./355/2022(D/O) in MACApp./355/2022	BINITA PATHAK Versus ORIENTAL INSURANCE COMPANY LTD.	MR. B HALDAR	MS. R D MOZUMDAR
HEARING				
51	WP(C)/3818/2014 FIXED, AT 2:00 PM BY SLIP	LALKUMAR EK and 17 ORS Versus THE UNION OF INDIA and ANR	MR.U K NAIR MR.A CHETRY MR.H K DAS	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MS D D ROY	22-12-2022	To	06-01-2023
9)	MR. N ANAND	02-01-2023	To	06-01-2023
10)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
11)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
12)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
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16)	MR. P C DEY	17-01-2023	To	18-01-2023
17)	MR. S SHARMA	09-01-2023	To	10-01-2023
18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT AFTER RISING OF THE THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.SHYAM AND HER LADYSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

20	I.A.(Civil)/3825/2022 MAC.APP. 614/2017(D/O), WITH LCR, B/O in MACApp./614/2017	RUBI ADITYA and 3 ORS. Versus NEW INDIA ASSURANCE CO. LTD AND 4 ORS	MR. B K JAIN MR.R GOSWAMI	MR. R GOSWAMI
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LEAVE NOTE OF ADVOCATES FOR 06/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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12)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
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16)	MR. P C DEY	17-01-2023	To	18-01-2023
17)	MR. S SHARMA	09-01-2023	To	10-01-2023
18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	MACApp./623/2017 P/H, WITH LCR, FIXED	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI RANJU CHOUDHURY and 7 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. R D MOZUMDAR (R8) MS. M MALLIK (R7) MS. C MOZUMDAR (R8) MR. S P SHARMA (R8) MS. R HUSSAIN (R7)

LEAVE NOTE OF ADVOCATES FOR 06/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
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18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023



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[For Friday,6th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
66	Bail Appln./66/2023 B/O	RAMJAN ALI Versus THE STATE OF ASSAM	MS A BEGUM MR. A HOQUE	PP, ASSAM
<u>MOTION</u>				
67	Crl.Rev.P./4/2023 FIXED	MD. SAYED ALI AND 15 ORS Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM	PP, ASSAM
68	Crl.Pet./10/2023 B/O	SANJAY KUMAR BARUAH Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY MR S BHARALI MR. M DAS	PP, ASSAM
69	AB/42/2023 B/O	NAND LAL TULSYAN AND 2 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
70	AB/43/2023 B/O	GOFUR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
71	AB/45/2023 B/O	SUDIPTA SHARMA Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
<u>BAIL HEARING</u>				
72	AB/3489/2022 FIXED	PREMKUMAR SUKUMAR ALIAS S PREM KUMAR Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
5)	MR. M ISLAM	20-12-2022	To	09-01-2023
6)	MR. B BARMAN	02-01-2023	To	06-01-2023
7)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
8)	MS D D ROY	22-12-2022	To	06-01-2023
9)	MR. N ANAND	02-01-2023	To	06-01-2023
10)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
11)	MS R D MAZUMDAR	02-01-2023	To	06-01-2023
12)	MRS. R S CHOWDHURY	04-01-2023	To	06-01-2023
13)	MR. P PATHAK	03-01-2023	To	27-01-2023
14)	MR. R BORUAH	05-01-2023	To	11-01-2023
15)	MR. P DEKA	04-01-2023	To	06-01-2023
16)	MR. P C DEY	17-01-2023	To	18-01-2023
17)	MR. S SHARMA	09-01-2023	To	10-01-2023
18)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023